Oral Answer

MR. CHAIRMAN: Let the Congress Party and BJP settle their issues outside, not in this House. I cannot allow this House to be taken for granted, to make allegations and counter-allegations. What is defection, what is affection is for the Speaker to decide. The Speaker is there, the State is there. I am not allowing.

The House is adjourned to meet at 12 o' clock.

The House then adjourned at twenty-one minutes past eleven of the clock.

The House reassembled at twelve of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWER TO QUESTION

Financial crunch faced by Civil Aviation companies

*181. SHRI C. M. RAMESH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) how many civil aviation companies in the country are facing financial crunch during the last two years, the details of the air traffic handled by them during the last two years; and

(b) whether Government has any scheme to help such civil aviation companies in the interest of passengers, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) A Statement is laid on the Table of the House.

Statement

- (a) The financial performance of Scheduled Domestic Airlines for last three years is attached as Annexure-I (*See* below). Details of passengers carried by Scheduled Domestic Airlines is attached as Annexure-II (*See* below).
- (b) Government is acutely conscious of financial difficulties faced by the Airline Companies. Accordingly, the Government has constantly been responding to industry conditions and undertaking specific measures to facilitate and enable growth of the sector. The major steps by the MoCA to help civil aviation include:-
 - (i) Provide airport infrastructure through Airports Authority of India (AAI) and the private operators.

18 Oral Answer

[RAJYA SABHA]

- (ii) Provide an efficient Air Navigation System in the country.
- (iii) Regulate the aviation industry through Directorate General of Civil Aviation (DGCA) to, ensure safety standards.
- (iv) Coordinate with all stakeholders to resolve their issues.
- (v) Provide Viability Gap Funding (VGF) and other concessions to selected airline operators, under UDAN as per the scheme document.
- (vi) Provide financial assistance to Air India as per the approved Plan.
- (vii) Reduction of Central Excise Duty applicable on Aviation Turbine Fuel (ATF) from 14% to 11% w.e.f. 11th October, 2018 and rationalization of Goods and Services Tax (GST) provisions, with a view to revive the airline industry.
- (viii) Rationalization of Category-I routes under Route Dispersal Guidelines (RDGs) on the basis of criteria given in NCAP 2016.
- (ix) The requirement for 5/20 is modified and all airlines can commence international operations provided that they deploy 20 aircraft or 20% of total capacity (in terms of average number of seats on all departure put together) whichever is higher for domestic operations.
- (x) Liberalization of domestic code share points in India within the framework of Air Service Agreements (ASA).
- (xi) With a view to modernize existing airports so as to establish high standards and ease demand pressures on them, 100% Foreign Direct Investment (FDI) under automatic route has been allowed in brownfield airport projects. This would also facilitate the development of domestic aviation infrastructure. FDI for Scheduled Air Transport Service/Domestic Scheduled Passenger Airline has been allowed upto 49% under automatic route. For Non-Resident Indians (NRIs), 100% FDI will continue to be allowed under automatic route. Foreign airlines would be allowed to invest in capital of Indian companies operating scheduled and non-scheduled air transport services up to the limit of 49% of their paid-up capital. Such investment is subject to the condition, *inter alia*, that Scheduled and Non-Scheduled Operator's Permit would be granted only to a company the substantial ownership and effective control of which is vested in Indian nationals.

There is no specific scheme to provide financial assistance to loss making private airlines, as the management of the company including its finance is the internal matter of civil aviation companies.

Annexure-I

Financial Performance of Scheduled Indian Carriers for Financial Years 2016-17, 2017-18 and 2018-19 (P).

(₹	in	crores)

Carrier/Airline	Operating Revenue			Operating Expense			Operating Result		
-	2016-17	2017-18	2018-19(P)	2016-17	2017-18	2018-19(P)	2016-17	2017-18	2018-19(P)
1	2	3	4	5	6	7	8	9	10
National Carriers									
Air India	21,859.61	23,003.67	25,484.11	21,561.59	24,661.74	29,814.10	298.02	-1,658.07	-4,330.07
AI Express	3,329.93	3,619.68	4,164.91	2,764.98	3,072.53	3,705.56	564.95	547.14	459.34
Alliance Air	375.69	593.14	843.55	508.00	727.85	1,151.62	-132.31	-134.71	-308.07
(A) Total (National)	25,565.23	27,216.49	30,492.57	24,834.57	28,462.12	34,671.28	730.66	-1,245.64	-4,178.80
Private Scheduled D	omestic Airli	nes							
Jet Airways*	21,257.67	23,257.04	NA	21,207.00	23,978.45	NA	50.66	-721.41	NA
Jet Lite (P) Ltd.*	1,223.72	1,293.76	NA	1,236.91	1,314.98	NA	-13.19	-21.22	NA
Go Air	3,620.50	4,675.22	5,258.00	3,211.69	4,139.35	6,155.00	408.81	535.88	-897.00
Spice Jet	6,191.27	7,795.09	9,113.25	5,846.59	7,273.57	9,379.36	344.68	521.53	-266.10
Indigo	18,580.50	23,020.89	29,821.71	16,889.70	20,444.25	29,970.76	1,690.80	2,576.64	-149.05

Oral Answer

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1	2	3	4	5	6	7	8	9	10
Zoom Air**	2.61	17.40	10.36	2.47	16.59	11.75	0.14	0.81	-1.40
Air Asia	951.94	1,801.13	2,511.64	1,092.26	1,942.57	3,214.68	-140.33	-141.44	-703.04
Vistara [#]	1,389.92	2,137.43	2,994.00	1,939.21	2,653.96	3,840.50	-549.29	-516.53	-846.10
Blue Dart	618.84	671.30	758.10	596.43	643.80	720.10	22.41	27.50	38.00
True Jet ^s	126.14	195.68	265.00	206.91	280.82	306.00	-80.77	-85.15	-41.00
Quikjet Cargo ^{ss}	33.04			47.45			-14.41		
Air Deccan!		62.93	4.70		76.49	33.60		-13.55	-28.90
Air Odisha ^{!!}		1.39	11.00		5.53	11.05		-4.15	-0.05
Star Air [@]			3.24			17.43			-14.19
Air Heritage ^{@@}			0.30			0.65			-0.35
(B) Total (Private)	53,996.15	64,929.26	50,751.69	52,276.64	62,770.35	53,660.87	1,719.51	2,158.91	-2,909.18
GRAND TOTAL (A+B)	79,561.38	92,145.75	81,244.26	77,111.21	91,232.47	88,332.16	2,450.17	913.27	-7,087.97

Jet Airway & Jet Lite* Ceased Operations since 18th April, 2019 (Provisional Financial Statement of FY 2018-19 not submitted till date (20-06-2019).

Zoom Air** Operations started since February, 2017 and Ceased Operation from July, 2018.

Vistara# Operations started since January, 2015.

True Jet\$ Operations started since July, 2015.

Quikjet Cargo\$\$ Operation started since May, 2016 and Ceased operation September, 2017.

Air Deccan! Operation started since December, 2017.

Air Odisha!! Operation started since February, 2018.

Star Air @ Operations started since January, 2019.

Air Heritage @@ Operations started since January, 2019.

P-Provisional.

Annexure-II

			(In Thousand)
Airline	2016-17	2017-18	2018-19 (P)
Air Asia	2,668.6	4,984.4	7,291.5
Air Carnival ^{\$\$}	74.7	1.0	0.0
Air Costa***	600.6	0.0	0.0
Air Heritage@@	0.0	0.0	0.5
Air India	13,734.2	14,755.4	15,479.3
Air India Express	110.9	130.8	194.1
Air Odisha!!	0.0	0.1	3.0
Air Pegasus##	69.9	0.0	0.0
Alliance Air	625.4	1,281.3	1,597.4
Air Deccan!	0.0	2.6	5.3
Go Air	8,646.0	10,829.1	12,570.8
Indigo	41,600.1	48,956.0	60,038.2
Jet Airways*	16,276.1	18,550.8	17,245.1
Jetlite*	2,751.0	2,757.5	2,151.9
Spicejet	13,236.1	16,130.8	17,655.8
Star Air@	0.0	0.0	7.4
Trujet\$	424.8	474.1	643.5
Vistara#	2,926.6	4,435.0	5,438.3
Zoom Air**	3.6	27.1	11.3

Scheduled Domestic Passengers carried by Scheduled Indian Carriers

Jet Airways and Jetlite* Ceased Operations since 18th April, 2019 [Provisional Financial Statement of FY 2018-19 not submitted till date (25-06-2019)].

Air Costa*** Operations started since October, 2013, and Ceased operations February, 2017.

Air Pegasus## Operations started since May, 2015 and Ceased operations July, 2016.

Zoom Air** Operations started since February, 2017 and Ceased Operation from July, 2018.

Vistara[#] Operations started since January, 2015.

True Jet⁸ Operations started since July, 2015. Air Deccan! Operation started since December, 2017

Air Odisha!! Operation started since Determoer, 2017 Air Odisha!! Operation started since February, 2018.

Star Air[@] Operation started since I cortary, 2019.

Air Heritage^{@@} Operations started since January, 2019.

Air Carnival^{ss} Operations started since July, 2016 and Ceased Operation from April, 2017.

P-Provisional.

MR. CHAIRMAN: Question Number 181. Shri C. M. Ramesh. ...(Interruptions)

SHRI C. M. RAMESH: Sir, Q. No. 181. ...(Interruptions) ...

SHRI ANAND SHARMA: Sir, I am on a point of order. ...(Interruptions)... It is under Rule 261. ...(Interruptions)...

MR. CHAIRMAN: Mr. Ramesh, your first supplementary. ...(Interruptions) ...

SHRI C. M. RAMESH: Sir, you bring the House in order. ...(Interruptions)

SHRI ANAND SHARMA: Sir, the point is, ...(*Interruptions*)... Sir, kindly hear my point of order. ...(*Interruptions*)...

MR. CHAIRMAN: Where is the order? ...(Interruptions)...

SHRI C. M. RAMESH: Sir, it is an important question. ...(Interruptions)...

MR. CHAIRMAN: Please sit down. ...(*Interruptions*)... This is not the way. ...(*Interruptions*)... Question Hour is very important. So much money has been spent on this. ...(*Interruptions*)... The entire country is watching us. ...(*Interruptions*)...

WRITTEN ANSWERS TO STARRED QUESTIONS

Progress made in construction work of smart cities

[†]*182. SHRIMATI KANTA KARDAM: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the State-wise details of the progress made in the construction work of selected smart cities for developmental projects till date;

(b) whether Government has demolished slums under this project, if so, the number of slums demolished throughout the country, State-wise including Uttar Pradesh;

(c) the efforts made by Government for rehabilitation of displaced families after the demolition of slums, the details thereof; and

(d) the funds released by Government to the States for rehabilitation and amount utilised so far, the State-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The State-wise and City-wise details

† Original notice of the question was received in Hindi.